

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH

OA No. 904/04

Jabalpur, this the 27th day of October, 2004

CORAM

Hon'ble Mr.M.P.Singh, Vice Chairman
Hon'ble Mr.Madan Mohan, Judicial Member

S.U.Ansari
S/o Shri Saghiruddin Ansari
Senior Accountant
Office of Director Accounts (Postal)
M.P.Circle, G.T.B.Complex
T.T.Nagar
Bhopal..

Applicant

(By advocate Shri Prashant Kohade)

Versus

1. Union of India through
Its Secretary
Ministry of Communications
Department of Posts, Dak Bhawan .
New Delhi.
2. The Director General (Post)
Postal Accounts Wing, Dak Tar Bhavan Ordnance
Sansad Marg, New Delhi.
- 3 The Director Accounts
(Postal), M.P.Circle, GTB Complex
T.T Nagar, Bhopal.

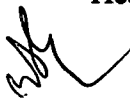
Respondents

(By advocate None)

ORDER (oral)

By M.P.Singh, Vice Chairman

Heard learned counsel of the applicant.





By filing this OA, the applicant has sought to set aside the order dated 29.8.03 (Annexure A1) whereby he has been transferred from Bhopal to Raipur. In this connection, he has submitted a representation to respondent No.2. Till now, the representation has not been decided. Hence he has filed this OA.

2. Learned counsel of the applicant states that he would be satisfied if directions are given to respondent No.2 to decide the representation of the applicant dated 16.9.04.

3. Accordingly, respondent No.2 is directed to consider and decide the representation of the applicant dated 16.9.04 (Annexure A3) by passing a speaking and reasoned order within 2 months from the date of receipt of a copy of this order.

4. The applicant is directed to send a copy of the representation dated 16.9.04 as well as a copy of the OA to respondent No.2 within a week to the Director General (Post). In the meantime, status quo as existed today shall be maintained.


(Madan Mohan)
Judicial Member

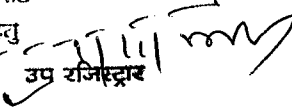

(M.P. Singh)
Vice Chairman

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पूठांकन सं. ओ/न्या. जवलपुर, दि.

प्रतिनिधि वागें धितः—

- (1) सचिव, राज्य न्यायालय एवं एडमिनिस्ट्रेशन, जवलपुर
- (2) आवेदन श्री/श्रीमती/शु. के काउंसल
- (3) प्रत्यक्षी श्री/श्रीमती/शु. के काउंसल
- (4) बांधा, रा. नं. १०८, जवलपुर - ४८०००८
सूचना एवं आवश्यक कार्यवाही हेतु


उप रजिस्ट्रार

Issued
On 1-11-04
[Signature]